

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO-978
ANSWERED ON- 5TH FEBRUARY, 2026**

BLACK SPOTS ON NHs

978. SHRI VISHALDADA PRAKASHBAPU PATIL:

DR. SHRIKANT EKNATH SHINDE:

DR. FAGGAN SINGH KULASTE:

SHRI SHIRIRANG APPA CHANDU BARNE:

SHRI RAVINDRA DATTARAM WAIKAR:

SHRI NARESH GANPAT MHASKE:

SMT. BHARTI PARDHI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government has identified black spots on National Highways (NHs) and important Roads based on the occurrence of accidents involving fatalities and grievous injuries;

(b) if so, the total number of black spots identified across the country and the details of long-term rectification measures completed so far, State-wise particularly in Maharashtra and Madhya Pradesh;

(c) whether the Government has formulated any action plan for improvement/rectification of the identified black spots and if so, the timeline prescribed for rectification of each black spot;

(d) the short-term and long-term measures being undertaken for the rectification of black spots to enhance road safety; and

(e) the details of review mechanisms and coordination efforts between the Union Government and State Governments to ensure timely rectification of black spots and improve road safety and fixing the responsibility therein?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) Government in Ministry of Road Transport & Highways identifies certain locations on National Highways (NHs) as black spots based on occurrence of certain number of accidents involving fatalities and grievous injuries, depending on the accident reports received from the concerned State Governments.

(b) The State-wise details are Annexed.

(c) to (e) Government has taken steps for immediate short-term measures on such black spots like road markings, signages, crash barriers, road studs, delineators, closure of unauthorized median openings, traffic calming measures, etc. Long term rectification works includes improvement of road geometric, junction improvements, spot widening of carriageway, construction of underpasses/overpasses, etc. which involve pre-construction activities such as land acquisition, forest clearance and utility shifting which takes significant time. Electronic Detailed Accident Report (eDAR) (erstwhile iRAD - Integrated Road Accident Database) has been developed, a central repository for reporting, management and analysis of road accidents data across the country. This enables authorities to identify accident-prone locations through analytics, implement preventive measures, monitor the actions taken, and ensure efficient processing of road accident claims.

ANNEXURE

ANNEXURE REFERRED IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 978 FOR 05.02.2026 ASKED BY SHRI VISHALDADA PRAKASHBAPU PATIL, DR. SHRIKANT EKNATH SHINDE, DR. FAGGAN SINGH KULASTE, SHRI SHIRIRANG APPA CHANDU BARNE, SHRI RAVINDRA DATTARAM WAIKAR, SHRI NARESH GANPAT MHASKE AND SMT. BHARTI PARDHI REGARDING BLACK SPOTS ON NHs.

States/UTs	Blackspots	Long-term Rectification Completed
Gujarat	386	168
Odisha	597	378
Tamil Nadu	1661	613
Maharashtra	550	267
West Bengal	1339	803
Delhi	335	181
Jharkhand	279	120
Karnataka	1278	701
Kerala	701	123
Goa	50	26
Andhra Pradesh	1060	343
Telangana	1535	516
Bihar	306	64
Assam	285	77
Mizoram	1	1
Meghalaya	56	23
Nagaland	71	64
Sikkim	16	16
Manipur	19	14
Tripura	29	12
Arunachal Pradesh	9	0
Uttarakhand	110	80
Punjab	1407	463
Haryana	124	58
Chandigarh	7	0
Madhya Pradesh	596	225

Uttar Pradesh	2210	540
UT of Jammu and Kashmir & UT of Ladakh	224	62
Himachal Pradesh	232	199
Chhattisgarh	338	245
Rajasthan	727	265
Andaman & Nicobar	4	2
